

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2888**  
TO BE ANSWERED ON 28.12.2018

**FUNDING TO STATE COMMISSIONS FOR WOMEN**

2888. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has allocated funds to State Commissions for women for implementation of various welfare programmes;
- (b) if so, the details of funds allocated released and utilised during the last three years and the current year, State/UT-wise;
- (c) the details of schemes implemented and activities undertaken by State Commissions during the said period; and
- (d) whether the Government maintains any data regarding utilisation of funds by these commissions/bodies and if so, the details thereof, State/UT-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a): No, Madam.
- (b) to (d): Question does not arise.

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